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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/152/2016
NAME OF THE PETITIONER(S) : M/s Mather Projects Private Limited & another
NAME OF THE RESPONDENT(S) : M/s Fancy Resorts & Convention Centre Pvt. Ltd. & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. MR. P. H. ARVINDH PANDIAN
SR. COUNSEL
FOR ANANT MATHIA

Counsel for
Respondents / Applicants
in C.P. in C.A.

Ananthu

2. N.R.R. ARUN NATARAJAN
for M. SUNDERRAJAN

Counsel for petitioners

N. S. S. Jay

ORDER

Counsel representing both the parties present. Both of them prayed time for submission of arguments in C.A.No.1 of 2015. At request, time extended. Put up on 30.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)